

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 05.08.2021 (THURSDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 1323 of 2021 in Comp. App. (AT) (Ins) No. 1056 of 2019	Rajesh Goyal. Vs. Babita Gupta & Ors.	Sandeep Bhuraria Saurabh Jain	Sudeep Shrolriya-R1,2&3 Rishabh Jain-IRP Kumar Shivam

For Directions

2.	Comp. App (AT) No. 302-315 of 2019	Jaiprakash Associates Ltd. Vs. Neena Somani & Ors.	Ruchira Gupta	B.S. Bagga-R6 to R11 R.S. Singh-R22 Nitin Chauhan
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For Admission (Fresh Cases)

3.	Comp. App. (AT) (Ins) No. 531 of 2021	National Urban Co-operative Bank Ltd. Vs. Anup Kumar & Ors.	Rupak Srivastava	Shankari Mishra Anup Kumar-R1 Abhishek Anand
4.	Comp. App. (AT) (Ins) No. 556 of 2021	Ferrous Township Pvt. Ltd. Vs. Satya Narain Garg & Ors.	Pulkit Malhotra	
5.	Comp. App. (AT) (Ins) No. 565 of 2021	Yogesh Singh Vs. Supriyo Kumar Chaudhuri & Ors.	Gautam Singh	

For Admission (After Notice)

6.	Comp. App. (AT) (Ins) No. 235 of 2021	Abhishek Singh Vs. Huhtamaki PPL Ltd. & Ors.	Swaroop George	Nithish V Bangera Sunil Fernandes Hitesh Buch-R1 Salil Thakore-R3
7.	Comp. App. (AT) (Ins) No. 355 of 2021	Ariisto Alert Residents Association Vs. Prestige Estates Projects Ltd. & Ors. With	Ritesh Khare	Viraj Parish Nitin Mishra-R1 Tishampati Sen Abhishree S Chintan Gandhi-R2
8.	Comp. App. (AT) (Ins) No. 440 of 2021	Hitesh Rathod Vs. Ariisto Developers Pvt. Ltd. Acting through Mr. Jayesh Sanghrajka, Resolution Professional & Ors.	Aditya Dewan	Zinneha Mehta Chintan Gandhi Jay Sangrajka-RP Tishampati Sen-R1

9.	Comp. App. (AT) (Ins) No. 435 of 2021	Muktar Shamsuddin Shaikh Vs. SREI Equipment Finance Ltd. & Anr.	Meghna Rao	Anushree Kapadia- R1 Anup Kr. Singh-R2
10.	Comp. App. (AT) No. 24 of 2021	Ashish Jaiswal Vs. Registrar of Companies, Chhattisgarh	Kamaljeet Singh	

For Hearing

11.	Comp. App. (AT) No. 29 of 2021 Part Heard	Solar Industries India Ltd. Vs. Kailash Chandra Nuwal & Ors.	Gopal Sawal	Vijayendra Pratap Singh A Jalan M.P. Srivignesh R-2 Nitish Sharma R3.
12.	Comp. App. (AT) (Ins) No. 385 of 2020	Bishal Jaiswal Vs. Asset Reconstruction Company (India) Ltd. & Anr.	Sandeep Bajaj	Abhirup Das Gupta Ishaan Duggal-R1 Sanjeev Kumar-R2 Pankaj Dhanuka-IRP Anshul Sehgal
13.	Comp. App. (AT) (Ins) No. 1069 of 2020	Jitender Arora Resolution Professional M/S Premia Projects Ltd. Vs. Tek Chand & Anr.	Shiv Kr. Suri	Javed Khan-R1 Jitender Arora-RP Harish Kumar
14.	Comp. App. (AT) (Ins) No. 366 of 2021	VKM Infrastructure Pvt. Ltd. Vs. Gammon Engineers and Contractors Pvt. Ltd	Ashish Choudhury	Pradnyesh Sabnis

02:00 PM

For Hearing

15.	Comp. App. (AT) (Ins) No. 451 of 2021	Vipul Dilip Shah & Ors. Vs. Parinee Developers Pvt. Ltd. Through RP Mr. Subhash Chandra Modi & Anr. With	Anuj P. Agarwala	SubhashChandira Modi B. Gopalakrishnan Nilesh Ghadge-R1 Surekha Raman-R2
16.	Comp. App. (AT) (Ins) No. 442 of 2021	STCI Finance Ltd. Vs. Parinee Developers Pvt. Ltd. Through RP Subhash Chandra Modi	Surekha Raman	B. Gopalakrishnan Nilesh Ghadge-R1 Anuj P. Agarwala Subhash Chandira Modi-RP

Note: The Court will rise at 03:00 PM.

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**By order of Hon'ble Officiating Chairperson
-sd/-
Registrar**